

MINUTES OF THE MEETING NO. 11 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 20.02.2020 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 11(2019-20) of EXIM Facilitation Committee (EFC) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 20.02.2020 at 3:00 PM in his Chamber Room, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Yogesh Kumar, JSO, DoAH&D
- (ii) Shri Vinod Kumar, T.O (SU Division)
- (iii) Shri Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW

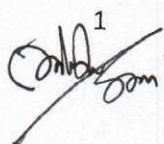
In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Nitish Suri, Deputy DGFT
- (iii) Shri Ram Paul Singh, FTDO

3. Altogether 44 applications (including 17 previous deferred cases) were considered by the EFC, out of which 16 cases were approved (5 cases were approved post facto), 01 case was dropped and remaining 27 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	M/s SP Hortiplex, Tamil Nadu	50032/AM20	Seeds -santalum album(sandalwood tree)	11-05-19	Deferred due to want of comments / NOC from NBA. A DO Letter was sent to NBA on 17.02.2020.
2.	East west seeds India Pvt Ltd	50154/AM20/EC	Onion seeds	15.10.19	Deferred due to want of information from the firm. The Chairman has suggested to the representative of D/o AC&FW for thorough examination of the cases on onion seeds so that there is no shortage in domestic availability.
3.	Nath Bio-Genes(India) Ltd	50206/AM20	Hybrid Rice Seed	07.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-121/2019-SD.IV (241 st EXIM -42) dated 20.05.2019 for export of 100000 Kg of Hybrid Rice Seed to Azerbaijan.
4.	Chandan Kumar	50210/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.12.2019	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 3000 MT Non Basmati rice in Husk (Paddy) to Nepal by Chandan Kumar
5.	Malav Seeds	50214/AM20	Onion seeds	14.12.2019	Based on the comments received from D/o AC&FW vide OM No. 1-28/2019-SD.IV { 248 th EXIM-2 (a)} dated 02.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

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6.	Ajay Kumar Gupta	50226/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	30.12.2019	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 9000 MT Non Basmati rice in Husk (Paddy) to Nepal
7.	Mukesh Kumar Yadav	50228/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	14.01.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 7000 MT Non Basmati rice in Husk (Paddy) to Nepal
8.	Pankaj Trading Company	50229/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	16.01.2020	Based on the comments received from D/o AC&FW vide OM No. 1-79/2016-SD.IV (Pt.-V) dated 24.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
9.	Shri Laxmi Foods	50231/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	20.01.2020	Based on the comments received from D/o AC&FW vide OM No. 1-79/2016-SD.IV (Pt.-V) dated 24.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
10.	Sahu Traders	50232/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	21.01.2020	Dropped as applicant vide email dated 29.01.2020 has withdrawn their application.
11.	Sainik Rice Mill	50233/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	23.01.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 10000 MT Non Basmati rice in Husk (Paddy) to Nepal.
12.	Tridev foods	50234/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	24.01.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 5000 MT Non Basmati rice in Husk (Paddy) to Nepal
13.	Om Sai Traders	50236/ AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	24.01.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 5000 MT Non Basmati rice in Husk (Paddy) to Nepal.
14.	Bayer Bioscience Pvt Ltd	50244/ M20	Hybrid Rice (Paddy) seeds	05.02.2020	Deferred due to want of comments / NOC from DoAC&FW
15.	Bayer Bioscience Pvt Ltd	50245/AM20	Hybrid Rice (Paddy) seeds	06.02.2020	Deferred due to want of comments / NOC from DoAC&FW
16.	Bayer Bioscience Pvt Ltd	50246/AM20	Hybrid Rice (Paddy) seeds	06.02.2020	Deferred due to want of comments / NOC from DoAC&FW
17.	Bayer Bioscience Pvt Ltd	50247/AM20	Hybrid Rice (Paddy) seeds	06.02.2020	Deferred due to want of comments / NOC from DoAC&FW
18.	UPL Ltd	50249/AM20	Hybrid Rice (Paddy) seeds	07.02.2020	Deferred due to want of information from the firm.
19.	Sainik Rice Mill	50252/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.02.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 10000 MT Non Basmati rice in Husk (Paddy) to Nepal.
20.	PHI Seeds Private Limited	50253/AM20	Hybrid Rice (Paddy) seeds	12.02.2020	Deferred due to want of comments / NOC from DoAC&FW

21.	Kalash Seeds Pvt Ltd	50255/AM20	Onion Seeds	13.02.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-127/2019-SD.IV (247 th EXIM- b (iv)) on 11.11.2019 for export of 5000 Kg Hybrid Onion Seeds to Italy.
22.	Surendra Prasad	50256/AM20	Non-Basmati Rice in Husk or Paddy Other than seed quality	17.02.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-79/2016-SD.IV (Pt. V) on 19.02.2020 for export of 32000 MT Non-Basmati rice in Husk (Paddy) to Nepal.
23.	Bayer Bioscience Private Limited	50256/AM20	Hybrid Rice (Paddy) seeds	17.02.2020	Deferred due to want of comments / NOC from DoAC&FW
24.	Kalash Seeds Pvt Ltd	50258/AM20	Onion Seeds	17.02.2020	Approved as per NOC received from DoAC&FW vide letter no. 1-128/2019-SD.IV (248 th EXIM-2) on 02.01.2020 for export of 1000 Kg Onion seeds to Sri Lanka

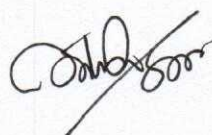
Department of Animal Husbandry and Dairying

25.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Deferred due to want of comments / NOC from DoAH&D
26.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAH&D
27.	Enviro Agro Products Private Limited	50239/AM20	Cereal straws made from wheat barley stem	01.02.2020	Deferred due to want of comments / NOC from DoAH&D
28.	R K Enterprises	50240/AM20	Wheat Bran	04.02.2020	Deferred due to want of comments / NOC from DoAH&D
29.	Sadiya Enterprise	50250/AM20	Wheat Bran	07.02.2020	Deferred due to want of comments / NOC from DoAH&D
30.	Biswanath Sil	50251/AM20	Wheat Bran	07.02.2020	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

SU Division

31.	Rural Artisans Craft Center	50225/AM20	Red sanderswood- Handicraft items -pattaland	24.12.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Div)
32.	Rati Rajan Impex	50230/AM20	Red sanderswood- VAP - Confiscated	19.01.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Div)
33.	MK International Reality Pvt Ltd	50237/AM20	Redsanders wood -log form- Pattaland	28.01.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Div)
34.	Pisces Corporation	50241/AM20	Redsanders wood -VAP- Confiscated	04.02.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Div)
35.	Pisces Corporation	50242/AM20	Sawn Timber - Confiscated	04.02.2020	Deferred due to want of clarification from the firm.
36.	Pisces Corporation	50243/AM20	Red sanderswood- Logs - Confiscated	04.02.2020	Deferred due to want of comments / NOC from M/ o EF&CC (SU Div)
37.	Rocky Red Sandal Exports Pvt Ltd	50254/AM20	Red sanderswood- Logs - Pattaland	13.02.2020	Deferred due to want of comments / NOC from M/ o EF&CC (SU Div)



Ozone Cell

38.	Marine Solutions	50201/AM20	Halon-1301	29.11.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
39.	Pacific Enterprise	50223/AM20	Bromotrifluoro Methane	23.12.2019	Based on the comments received from M/o EF&CC (ozone cell) vide OM No. 11/11/2009-OC dated 05.02.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

Ministry of Mines

40.	Kings Metals & Alloys Madras Limited	50193/AM20	River Sand	26.11.19	Deferred due to want of comments / NOC from M/o Mines
41.	Mata Amritananda Mayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments / NOC from M/o Mines

Ministry of Ayush

42.	M/s Jagdish Commercial Services, Punjab	50029/AM20	NUX Vomica Seeds	16.06.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division) and NBA. A DO Letter was sent to NBA on 17.02.2020.
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Additional Applications

43.	Sanjay Gandhi Biological Park (Animal Exchange Prog.)	50248/AM20	One Horned Rhinoceros Unicornis	07.02.2020	Based on the comments received from Central Zoo authority & M/o EF&CC (WL) vide OM No.23-2/2008-CZA & 3-31/2019/WL dated 12.09.2019 & 15.10.2019 respectively export license was issued to the firm. EFC has approved the case on Post facto basis.
44.	Sanjay Gandhi Biological Park (Animal Exchange Prog.)	50259/AM20	Gharial	18.02.2020	Deferred as the application is under consideration.

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.



(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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